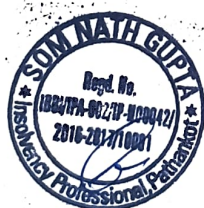


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
J M FEED MILLS PRIVATE LIMITED
 (Under Regulation 36A(1) of Insolvency & Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	J M FEED MILLS PRIVATE LIMITED PAN : AACCCJ3592RCIN: 74900HR2010PTC040146
2. Address of the registered office	Village-Kandela Jind Haryana- 126102
3. UR Lof website,	No website is maintained by CD
4. Details of place where majority of fixed assets are located	Village Bohatwala, Tehsil & Dist Jind
5. Installed capacity of main products/services	36000 MT poultry and cattle feed (as per SSI Reg.)
6. Quantity and value of main products/services sold in last financial year	NIL for FY 2020-21 & 2021-22 (Factory premises has been given on lease)
7. Number of employees/workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at ip.jmfeed@gmail.com and may mark cc to Regd. E-mail id: somgupta_62@rediffmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at :	Minimum Net worth should be Rs. 35 lakh of person (not earlier than 31.03.2021), Refundable EMD of Rs. 1 lakh by way of Bank Transfer/NEFT/RTGS/Demand Draft. Eligibility under section 29A of Insolvency & Bankruptcy Code. Detailed information on eligibility criteria should be obtained upon email at : ip.jmfeed@gmail.com
10. Last date for receipt of expression of interest	11.04.2023 (Extended from 11.03.2023)
11. Date of issue of provisional list of prospective Resolution applicants	15.04.2023 (Extended from 21-03-2023)
12. Last date for submission of objections to provisional list	21.04.2023 (Extended from 27-03-2023)
13. Process email id to submit EOI	ip.jmfeed@gmail.com ,



(Signature)

For J M Feed Mills Pvt Ltd.

Somnath Gupta Insolvency professional

IP Reg. No.: IBBI/PA-002/IP-N00042/2016-17/10081

AFA:AA2/10081/02/201123/202349 DT.21.11.22 Valid upto 20.11.2023

Com. Address :Plot No. 6, First Floor, State Bank Nagar, Paschim Vihar, New Delhi – 63, Email:

ip.jmfeed@gmail.com

Reg. Address :1019, Lane No I, Ramsharnam Colony, Pathankot, Punjab -145001

Reg. Email: somgupta_62@rediffmail.com

Date : 25/03/2023

Place : Pathankot

